

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 25th day of **MARCH, 2019**.

ORIGINAL APPLICATION NO. 269 OF 2015

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).

1. Smt. Urmila Devi Widow of late Ramesh Chandra Son of Sri Ram Khelawan Sweeper, Resident of 4/4 Bhusauli Tola, Police Station Khuldabad, District: Allahabad.
2. Ms. Ikta Daughter of late Ramesh Chandra.
3. Nanka Son of Late Ramesh Chandra.
4. Km. Sanjogta Daughter of Late Ramesh Chandra.
All Resident of 4/4 Bhusauli Tola, Police Station
Khuldabad, District Allahabad

.....Applicant.

VERSUS

1. Union of India through its Secretary, Ministry of Railway Baroda House, New Delhi & Ors.

.....Respondents

Advocate for the Applicant : None
Advocate for the Respondents : None

ORDER

List revised.

2. None present for the parties.
3. On an earlier occasion i.e., 14.12.2018, nobody was present on behalf of the applicant.
4. It seems that the applicant has lost interest in pursuing the OA.
Accordingly, the OA is dismissed in default and for non prosecution.

(RAKESH SAGAR JAIN)
MEMBER-J

Arun..